

CBI Vs. Surender Singh & Ors.
CC No. 3/2019

03.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Ashish Ratra, Proxy counsel for Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7
Sh. Anil Mishra & Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

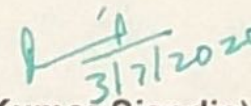
The matter has been taken up from 11.00 to 11.50 AM and 12.05 to 12.55 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Further arguments of Ld. PP heard from 11.00 to 11.50 AM and 12.05 to 12.55 PM. Ld. PP completed his arguments qua the role of A-8 and part arguments have been advanced qua the role of A-7.

Put up for further final arguments of Ld. PP qua the role of A-7 through video conferencing on **06.07.2020 at 11.00 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
03.07.2020.